

**CENTRAL ADMINISTRATIVE TRIBUNAL
AHMEDABAD BENCH, AHMEDABAD.**

OA No.341/2019

This the 30th day of June, 2021.

**Coram : Hon'ble Shri Jayesh V.Bhairavia, Member (J)
Hon'ble Dr. A.K.Dubey, Member (A)**

1. Shri Pravinkumar Prakashbhai Nachankar
DOB 03/10/1992
Age 27 years,
Son of Shri Prakashbhai Nathuram Nachankar
(Ex-MTS Mahesana RMS)
Residing at: 19/A, Bhairavkrupa Society,
Modhera Road,
Mahesana-384002Applicant

(By Advocate : Mr. A D Vankar)

Versus

1. The Union of India & others
NOTICE TO BE SERVED THROUGH
Secretary to the Govt. of India
Ministry of Communication & I.T.
Department of Posts,
Dak Bhavan, Sansad Marg,
New Delhi-110001.
2. Chief Postmaster General,
Gujarat Circle, Khanpur,
Ahmedabad-380001.
3. Sr. Supdt. Of RMS
'AM' Division
Ahmedabad-380002

..... Respondents.

(By Advocate: Ms. R R Patel)

ORDER (ORAL)

Per : Hon'ble Shri J.V. Bhairavia, Member (J)

As per the instructions received from the applicant, counsel for the applicant Mr. A D Vankar has placed written request for withdrawal of this OA, as the grievance raised in the OA has since been redressed by the respondents.

Considering the aforesaid request, we allow the applicant to withdraw this OA. OA dismissed as withdrawn.

**(A.K.Dubey)
Member (A)**

**(J.V.Bhairavia)
Member (J)**

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